

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 4

CP(IB) No.109/Chd/Hry/2019

**IN THE MATTER OF:**

Agarwal Foundaries Pvt. Ltd.

...Petitioner

Vs.

POSCO E&C India Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016.

**Order delivered on 15.05.2024**

**CORAM:**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner: Mr. Anand Chhibbar, Senior Advocate  
Mr. Vivek Sethi, Advocate  
For the Respondent: Mr. Savar Mahajan, Advocate

**ORDER**

At the joint request of Ld. Counsels for the parties, let the matter be listed for arguments on tomorrow i.e., 16.05.2024, in the supplementary list. It will be the last opportunity.

Sd/-

Sd/-

**(L. N. GUPTA)**  
**MEMBER (T)**

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

Preeti